

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: IBA/862/2020

NAME OF THE PETITIONER

: ICICI Home Finance Company Ltd

NAME OF THE RESPONDENTS

: True Value Homes (India) Pvt Ltd

UNDER SECTION

: Sec 7 Rule 4 of IBC, 2016

(10)

[IBA/862/2020]

**ORDER**

Ld. Counsel Mr. V. Suresh for the Applicant is present.

Withdrawal memo was filed in the Registry on 14.07.2021. Both the parties have entered into a Settlement Agreement dated 05.09.2020.

Based on the compromise memo entered into between the parties and withdrawal memo is filed in the Registry by the Counsel for the Applicant, the Applicant Counsel seeks permission to withdraw this application.

Hence, this IBA/862/2020 stands **dismissed as withdrawn**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

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